

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 562/19 & IA 560/19 in DFR No 61/19 (IA 562/19 - Delay in re-filing & IA 560/19 – Delay in filing)	Maharashtra State Electricity Distribution Co. Ltd Vs. Maharashtra Electricity Regulatory Commission & Anr.	61/2019 Dated 07/01/2019	02/04/2019		22/04/2019 Court -I
2.	A No. 130 /19	Maharashtra State Power Generating Company Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	384/2019 Dated 25/01/2019	05/04/2019		22/04/2019 Court-I

Dated: 16/04/2019

**Sd/-
Registrar**